

Corporation Limited, Shillong, for the year 1978-79 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-524/80].

(b) (i) Review by the Government on the working of the National Hydro-Electric Power Corporation Limited, New Delhi, for the year 1978-79.

(ii) Annual Report of the National Hydro-Electric Power Corporation Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-525/80].

(c) (i) Review by the Government on the working of Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1978-79.

(ii) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-526/80].

(d) (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi as up-to-date.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-527/80].

(2) A copy of the Central Electricity Authority Regulations 1979 (Hindi and English versions) published in Gazette of India dated the

24th December, 1979 issued under section 4C of the Electricity (Supply) Act, 1948. [Placed in Library. See No. LT-528/80].

(3) A copy of the Coal Mines Labour Welfare Fund (Amendment) Rules, 1980 (Hindi and English versions published in Notification No. G.S.R. 30(E) in Gazette of India dated the 5th February, 1980, under sub-section (3) of section 10 of the Coal Mines Labour Welfare Fund Act, 1947. [Placed in Library. See No. LT-529/80].

REPORT ON THE WORKING OF MONOPOLIES AND RESTRICTIVE TRADE PRACTICES COMMISSION FOR 1978

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): I beg to lay on the Table a copy of the Report (Hindi and English versions) pertaining to the working of the Monopolies and Restrictive Trade Practices Commission for the period 1st January, 1978 to the 31st December, 1978 under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-530/80].

INDIAN TELEGRAPH (2ND AMDT.) RULES, 1980.

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): I beg to lay on the Table a copy of the Indian Telegraph (Second Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 196 in Gazette of India dated the 16th February, 1980, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-531/80].

ANNUAL REPORT OF NATIONAL INSTITUTE OF PUBLIC FINANCE AND POLICY, NEW DELHI FOR 1978-79 WITH STATEMENT FOR DELAY AND HINDI VERSION OF THE REPORT, NOTIFICATION RE. EXCISE EXEMPTION TO ZINC OXIDE NOTIFICATIONS UNDER CUSTOMS ACT, 1962, MADHYA PRADESH GENERAL SALES TAX